

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI AKIF MOHD. KHAN): (a) and (b) Taking note of alleged irregularities in the purchase of A-320 aircraft, the CBI has registered an FIR on the 29th March 1990. The matter is under investigation.

Vacant posts of pharmacists and store keepers in CGHS units of Indian systems of medicine and homoeopathy

1199. SHRI JAGDISH JANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that in the various CGHS units of Indian systems of Medicine and Homoeopathy in Delhi/New Delhi the duty of registration work and distribution of medicines is performed by Group 'D' employee due to the non-posting of pharmacists or store keeper there; and

(b) if so, what effective steps Government propose to take to fill up the vacancies of pharmacists and store keepers in the units referred to above?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The Services of Group 'D' employees are utilised for registration of beneficiaries in absence of store-keeper-cum-pharmacist under the supervision of physicians of the respective systems. However, the medicines are dispensed by the physicians with the assistance of the pharmacist. If the pharmacist is on leave then assistance of a Group 'D' staff is taken.

(b) A proposal for augmentation of staff in ISM units is under consideration.

Vacant posts of homoeopathic doctors and pharmacists in CGHS

1200. SHRI JAGDISH JANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a large number of posts of Homoeopathic doctors and pharmacists have been lying vacant at different homoeopathic OQRs, dispensaries and store depots in the country;

(b) if so, what is the position as on the 30th April, 1990 in this regard; and

(c) the steps taken to fill up the vacancies?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c) The information is being collected and will be laid on the Table of the House.

Overstay of staff in CGHS

1201. SHRI JAGDISH JANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of transfer/posting orders, which have been implemented in CGHS between 1st January, 1989 to 30th April, 1990;

(b) whether it is a fact that the Medical/Para medical employees working at present in various CGHS dispensaries/units/hospitals/stores/depots Zonal Head Quarters are continuing at the same place or the same post even after the completion of their normal tenure of stay;

(c) if so, what are reasons therefor;

(d) whether the overstay of doctors and staff is resulting in their in different attitude towards the CGHS beneficiaries; and

(e) if so, what steps are being taken in this regard?